

(3) The work is also in progress in portions of the Main Canal from mile 48.6 to 82. It is likely that all works including lift canal upto mile 50 will be completed first before proceeding further on main canal.

(c) Depending on the availability of funds, the whole project is expected to be completed by 1977-78.

(d) and (e). The joining of Rajasthan Canal with Luni River was contemplated in context of providing navigation facilities in Rajasthan Canal but the proposal was dropped as it was very expensive.

SOCIAL WELFARE SCHEMES IN ANDHRA PRADESH

1432. SHRI V. NARASIMHA RAO : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) the amount proposed to be spent on social welfare of the Scheduled Tribes in Andhra Pradesh during 1967-68; and

(b) the details of amount spent in plains and Agency areas ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA) :
(a) Rs. 47.65 lakhs.

(b) The Plans are prepared for the State as a whole and not separately for plains and Agency areas.

कृषि हेतु बिजली देने के लिये महाराष्ट्र को अर्थ-सहायता

1433. श्री देवराव पाटिल : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) 1966-67 तथा 1967-68 में कृषि हेतु बिजली देने के लिये महाराष्ट्र राज्य को कितनी राशि को अर्थ-सहायता दी गई; और

(ख) उस राज्य में कृषि की उपज को बढ़ाने के लिये कितनी राशि व्यय की गई ?

सिंचाई तथा विद्युत् मंत्री (डा० कु० ल० राव) : (क) कुछ नहीं।

(ख) प्रश्न नहीं उठता।

महाराष्ट्र की सिंचाई योजनाएँ

1434. श्री देवराव पाटिल : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र सरकार द्वारा चतुर्थ योजना की अवधि के लिये प्रस्तावित उन सिंचाई योजनाओं के नाम और व्यौरा क्या हैं जिनके बारे में केन्द्रीय सरकार ने निर्णय किया है; और

(ख) जिन योजनाओं के बारे में केन्द्रीय सरकार ने अभी तक कोई निर्णय नहीं किया है, उनके नाम और व्यौरा क्या है ?

सिंचाई और विद्युत् मंत्री (डा० कु० ल० राव) — (क) विवरण सभा पटल पर रखा गया है। [पुस्तकालय में रखा गया। देखिये संख्या L. T-1687/67]

(ख) चतुर्थ योजना को अभी अन्तिम रूप दिया जाना है।

LIBERALISATION OF CREDIT POLICY BY RESERVE BANK OF INDIA

1435. SHRI S. R. DAMANI: Will the Minister of FINANCE be pleased to state:

(a) the additional funds advanced to different sectors of Industries as a result of liberalisation of credit facilities by the Reserve Bank of India;

(b) whether any proposals have been received by the Industrial Development Bank of India for financing construction projects executed by the Indian firms abroad; and

(c) if so, details thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) The limits sanctioned by the Reserve Bank of India to scheduled banks for advances to different industries etc., upto the middle of November—(i) for refinancing their packing credit advances, (ii) under the Bill Market Scheme and (iii) in respect of export bills drawn in Indian rupees and foreign currencies were